

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

In view of the modification to the current Roster, the following is hereby notified for the information of all the concerned:-

1. That the cases listed before the Single Bench of Hon'ble Mr. Justice Sanjay Dhar on 29th and 30th of June, 2026, in the Regular Cause list, shall now be taken up for hearing by the Single Benches of Hon'ble Mr. Justice Sanjay Dhar and Hon'ble Mr. Justice Mohammad Yousuf Wani after the rise of their Lordship's Special Division Bench on the aforesaid dates as per the following arrangement:-
 - a. That on 29th of June, 2026, the cases from Sr. Nos. 1 to 60 shall be taken up for hearing by Hon'ble Mr. Justice Sanjay Dhar whereas the cases from 61 to 110 (except part heard, tied up/ assigned matters) shall now be taken up for hearing by Hon'ble Mr. Justice Mohammad Yousuf Wani.
 - b. That on 30th of June, 2026, the cases from Sr. Nos. 1 to 70 shall be taken up for hearing by Hon'ble Mr. Justice Sanjay Dhar whereas the cases from 71 to 125 (except part heard, tied up/ assigned matters) shall now be taken up for hearing by Hon'ble Mr. Justice Mohammad Yousuf Wani.

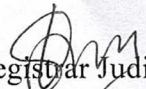
The notice is issued pursuant to the communication bearing No. 27238/RG dated 25-06-2026 of the Worthy Registrar General.

Dated:- 29-06-2026.


Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice (A).
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohammad Yousuf Wani.
- ... for information.
4. Assistant Registrar (Computer) dealing with Division Bench cases for necessary action.
5. Incharge NIC for uploading the notice/ fresh cause list/s on the official website of the Hon'ble High Court and for making all the necessary arrangements.
6. Incharge Developer for necessary action.
7. Notice boards.
8. Office file.


Registrar Judicial